

M.A.No.2057/06
in
O.A.NO.1194/06

1.11.2006

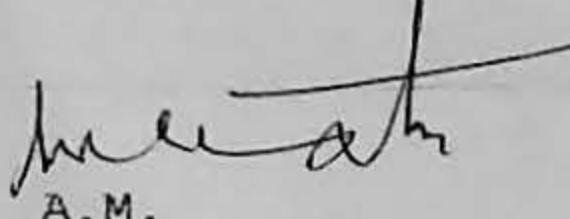
HON. MR. K. ELANGO, J.M.

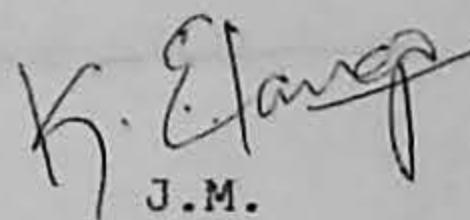
HON. MR. P.K. CHATTERJI, A.M.

None for the applicant. Shri S. Singh, learned counsel for the respondents.

The Tribunal, vide its order dated 29.9.2005, decided to issue notice to the Respondents on the question of interim relief with certain other observations. The respondents, however, have filed a writ petition in the Hon'ble High Court, Allahabad against the order of this Tribunal dated 29.9.2005 and the Hon'ble High Court vide order dated 22.3.2006, decided that till further orders of the Hon'ble High Court, the impugned order dated 29.9.2005 shall remain stayed.

Therefore, before disposal of the case which is subjudice in the Hon'ble High, no further proceedings be taken in this O.A. This may be listed only after the stay is vacated or any other order passed by the Hon'ble High Court.


A.M.


J.M.

Asthana/